

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1837
ANSWERED ON 29TH JULY, 2021**

THE MOTOR VEHICLES (AMENDMENT) ACT, 2019

1837. SHRI HIBI EDEN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Section 184 (c) of the Motor Vehicles (Amendment) Act, 2019 penalises the use of hand-free communication features in motor vehicles; and**
- (b) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) No Sir, Section 184(c) of the Motor Vehicles (Amendment) Act, 2019 penalises the use of hand-held communication devices while driving Motor Vehicles.
